

any Government orders whatsoever? In the last session I asked this question but the previous Finance Minister did not agree to this suggestion I made. Now that the Prime Minister has got the courage, she must place all these firms in the black list and not give any of them any Government orders whatsoever.

SHRI P. C. SETHI: Madam, this is a suggestion for action. We will consider this.

SHRI NIREN GHOSH: The firms belonging to the persons from whom income-tax arrears of over Rs. 50 lakhs are due should be blacklisted. Has the Government considered this proposal, also the proposal that credit facilities should not be extended to the business houses from whom income-tax arrears of over Rs. 50 lakhs are due as a penal measure, because all other measures have failed, and it is a great scandal with them?

SHRI P. C. SETHI: Madam, I have just . . .

THE DEPUTY CHAIRMAN: The question Hour is over.

WRITTEN ANSWERS TO QUESTIONS

NEW FERTILIZER UNIT IN PUNJAB

586. SARDAR RAM SINGH:

SARDAR NARINDAR
SINGH BRAR :

SARDAR GURCHARAN
SINGH TOHRA :

Will the Minister of PETROLEUM AND CHEMICALS AND MINES AND METALS be pleased to state :

(a) whether it is a fact that the Government of Punjab, propose to have another big fertiliser unit;

(b) if so, what is the Central Government's reaction thereto;

(c) whether it is also a fact that the scheme to expand the Nangal Fertilizer factory is not likely to be taken in hand shortly; and

(d) if so, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND CHEMICALS AND MINES AND METALS (SHRI D. R. CHAVAN) : (a) and (b) An application under the Industries (Development and Regulation) Act, 1951 for the establishment of a fertiliser plant at Bhatinda in the Punjab was received in September, 1967 from the Punjab State Industrial Development Corporation. Subsequently the Corporation did not show much interest in pursuing the matter and was informed in June, 1969 that it was proposed to reject the application subject to any representation that the Corporation might like to make in this regard. The proposal is being further examined in the light of representations since received from the Corporation.

(c) No, Madam. The scheme to expand the Nangal Fertiliser Factory is being pursued vigorously.

(d) Does not arise.

COMMERCIAL BANKS' BRANCHES IN MADHYA PRADESH

589. SARDAR D. K. JADHAV:

SARDAR GURCHARAN
SINGH TOHRA:

Will the PRIME MINISTER be pleased to state the number of towns in Madhya Pradesh where there are no banks operating at present?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI P. C. SETHI): As on the 30th June, 1969, there were 77 unbanked towns in Madhya Pradesh.

INDIAN DOCTORS ABROAD

590. SHRI SURAJ PRASAD: Will the Minister of HEALTH AND FAMILY PLANNING AND WORKS, HOUSING AND URBAN DEVELOPMENT be pleased to state:

(a) what opportunities and facilities are offered by Government at present to those Indian doctors abroad who are at present holding teaching posts in various colleges and Universities in U.K. and U.S.A. and are willing to return to India on similar posts;

(b) what procedure is followed by Government in selecting such candidates from abroad for teaching posts in Indian medical colleges and institutions; and